

(b) the number of closed textile units likely to be taken over by the said Corporation; and

(c) the progress made in that direction so far?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) The National Textile Corporation would take over such of the textile units, whether closed or not, which have initially been taken over under section 18A of the Industries (Development and Regulation) Act, 1951 and placed under the management of Authorised Controllers and which would, with suitable reconstruction of would, with suitable reconstruction of labour and investment of a reasonable amount of public funds, be in a position to grow into viable units.

(b) and (c). It is not practicable to forecast the exact number of textile units that would be taken over by the National Textile Corporation. However, the cases of 12 mills that have been taken over by the Government under Section 18A of Industries (Development and Regulation) Act, 1951 are being examined, in the first instance, in the light of the provisions of the Cotton Textile Companies (Management of Undertakings and Liquidation or Reconstruction) Act, 1967 and a decision about their long term future is likely to be taken in the next few months.

Decontrol of Cloth

389. SHRI S. K. TAPURIAH: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that certain differences have cropped up between the Ministries of Commerce and Finance on the question of total decontrol of cloth with a view to revitalising the textile industry in the country;

(b) if so, the views held by the two Ministries and the precise nature of differences between them; and

(c) the decision finally taken on this question?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

(b) and (c). Do not arise.

Deposits of Copper in Orissa

390. SHRI S. KUNDU: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether a substantial deposit of Copper has been found in Orissa; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI RAM SEWAK): (a) No, Sir.

(b) Does not arise.

Cement Factories, Mandhar and Suwakhara

391. SHRI S. S. KOTHARI: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the project report of the proposed cement factories at Mandhar and Suwakhara (near Neemuch), Madhya Pradesh have been approved;

(b) if so, the progress made in the construction of these factories;

(c) the scheduled target date of commencing the production;

(d) the estimated quantum and value of cement to be produced as per installed capacity; and

(e) the employment potential of these factories?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) The location of a Cement factory in